

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
AHMEDABAD BENCH, AHMEDABAD.

M.A./O.A./T.A./ 159 /1989

Kankubon Karsanbhai Applicant(s).

B Ghosh Adv. for the  
Petitioner(s).

Versus

Union of India & Co Respondent(s).

J M Ajme Adv. for the  
Respondent(s).

SR.NO.	DATE.	ORDERS.
		Death Retirement Benefits (Copy <del>not</del> Serial)

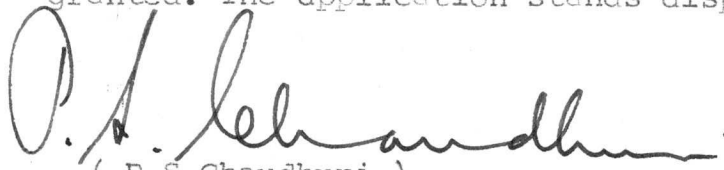
O.A./159/89

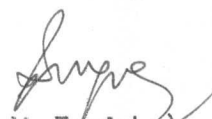
11

CORAM : Hon'ble Mr. P.M. Joshi : Judicial Member  
Hon'ble Mr. P.S. Chaudhuri : Administrative Member

24/04/1989

Mr. V.B. Gharania, the learned counsel for the petitioner seeks withdrawal of the application. Permission granted. The application stands disposed of as withdrawn.

  
( P S Chaudhuri )  
Administrative Member

  
( P M Joshi )  
Judicial Member

\*Mogera